

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-302

Appeal No-128/241- 242/ND/2019

IN THE MATTER OF:

Isith Prakash Energy

....Applicant

Vs.

M/s. Nugreen Energy Pvt Ltd and Ors

....Respondent

SECTION

Under Section 241-242

Order delivered on 25.10.2019

CORAM:

JUSTICE SHRI R.D. KHARE (Retd.)

HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Adv. Vaibhav Mishra and Adv. Satvik Bajaj

For the Respondent

: Adv. SarimNAueel and Adv. SairaPuthiyaparampath for Respondent 1 & 2, Adv. Atif Inam for Respondent-5 and Adv. Sugandha Anand for Respondent-6

ORDER

Ld. Counsel for petitioner has put in appearance and states that he has received a copy of the reply filed by the respondent only yesterday and prays for short date to file the rejoinder. Let the same be filed. Put up for further hearing on 19.11.2019 as prayed for.

sd/-

(SUMITA PURKAYASTHA)
MEMBER (T)

sd/-

(JUSTICE SHRI R.D. KHARE)
MEMBER (J)

CG